

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.175/2017**

**In the matter of:**

Axis Nirman and Industries Ltd & anr

Appellant

Vs

Hotel Birsa Pvt Ltd & Others

Respondent

MR. CS Chauhan and Mr. Jishnu Chowdhury, Advocates for appellant.

Mr. Snehasish Mukherjee, Advocate for R1, R3 and R4.

Mr. Abhijeet Sinha, Mr. Aditya Shukla and Mr. Arijit Mazumdar, Advocates for R2.

Mr. Shambo Nandy, Advocate for Respondent.

Mr. Shakil Ahmed, Advocate for Intervenor.

**ORDER**

**24.09.2020-** Heard the Learned Counsel for the 2<sup>nd</sup> Respondent in 'Part'. For continuation at the request of the 2<sup>nd</sup> Respondent, the matter is adjourned to

**1<sup>st</sup> October, 2020.**

**(Justice Venugopal, M)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**(Ms. Shreesha Merla)  
Member (Technical)**

**Bm/nn**